

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH

EXCISE Appeal No. 70746 of 2016

(Arising out of Order in Appeal No. 04/COMMISSIONER/NOIDA III/2016-17 dated 29.4.2016 passed by Commissioner (Appeals), Central Excise & Central Goods and Service Tax, Noida)

Vishal Gupta, Director

M/s. Bigesto Food Pvt. Ltd.
29/30, Site-B, UPSIC Indl. Area,
Surajpur, Greater Noida (UP)

...Appellant

Versus

**Commissioner of Customs,
Central Excise & Central GST, Noida**

3rd Floor, Knowledge Park III,
Greater Noida, U.P.

....Respondent

APPEARANCE:

Mr. A.K. Prasad and Ms. Surabhi Sinha, Advocate for the appellant
Mr. B.K. Jain, Authorised Representative for the Respondent

**CORAM : HON'BLE Mr. Ashok Jindal, MEMBER (JUDICIAL)
HON'BLE Mr. P. Anjani Kumar, MEMBER (TECHNICAL)**

Date of Hearing: **9.3.2022**

Date of Decision: **28.03.2022**

ORDER

The appeal is allowed. For order see order of date in Excise appeal no. 70745 of 2016.

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**